

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.10.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------------|------------------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024 | Voltas Ltd Vs Marg Ltd | Mr. Raj Kumar Jhabakh | |
| 2. | Comp App (AT) (CH) (Ins) No. 371/2024 For Condone Delay IA No. 1017/2024 | Bank of Baroda Stressed Assets Management Branch Vs Mr. Ramamoorthi Srinivasan, RP of Personal Guarantor Mr. C. Shivakumar Reddy & Anr. | Mr. B Dhanaraj | |
| 3. | Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024 For Condone Delay IA No. 1019/2024 | Bank of Baroda Stressed Assets Management Branch Vs Mr. C. Shivakumar Reddy & Anr. | Mr. B Dhanaraj | |
| 4. | Comp App (AT) (CH) (Ins) No. 373/2024 To dispense with IA No. 1020/2024 For Stay IA No. 1021/2024 | M. Vijaya Raghava Reddy Suspended Director of M/s ASR Engineering & projects Ltd. Vs Central Bank of India Limited Rep by Mr. Kamal Syed & Anr. | Ms. R Moneshaa | |
| 5. | Comp App (AT) (CH) (Ins) No. 374/2024 For Stay IA No. 1022/2024 | Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation) | Mr. Avinash Krishnan Ravi | Mr. Y Suryanaryana For Caveator |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--|--|
| 6. | IA No. 921/2024 (To Adv. Hg.) In Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 | IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH | Mr. Allwin Godwin | Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2 |
| 7. | Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997 & 1023/2024 | KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH | Mr. B Ravikiran Singh Ms. R Moneshaa | Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator |
| 8. | Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024 | KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH | Mr. B Ravikiran Singh Ms. R Moneshaa | Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator |
| 9. | Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024 | IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr. | Mr. Allwin Godwin | Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2 |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|----------------------------|--|
| 10. | Comp App (AT) (CH) (Ins) No. 305/2024 For Stay IA No. 817/2024 | Narottamka Trade & Vyapaar Pvt Ltd Vs SPP Insolvency Professionals LLP, Liquidator, Kamachi Industries Ltd. & Anr. WITH | Mr. Kaushik Narayanan V | |
| 11. | Comp App (AT) (CH) (Ins) No. 306/2024 For Stay IA No. 818/2024 | Narottamka Trade & Vyapaar Pvt Ltd Vs SPP Insolvency Professional LLP Liquidato, Kamachi Industries Ltd. & Anr. | Mr. Kaushik Narayanan V | Mr. AG Sathyanarayana For Caveator |

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| 12. | IA No. 1291/2020 (For Additional docs.) In TA (AT) No. 280/2021 (CA (AT) No. 80/2020) | Gurukripya Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH | Mr.K Parameshwar | Mr. Mohan Pulickkal- R1 Mr. Rajesh Vellakkat- R7, R8 & R9 |
| 13. | TA (AT) No. 281/2021 (CA (AT) No. 81/2020) | Aruna Unnikrishanan & Anr Vs K Balagangadharan & 11 Ors. WITH | M/s. Saiby Jose | Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11 |
| 14. | TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020) | AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors | Mr. Parvathy Vijayan | Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11 |
| 15. | IA No.464/2021 & 145/2022 (For Additional docs.) in Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 | M/s Anuragha Poultres & Breeders Pvt. Ltd. & 7 Ors Vs Mr. Raghav Krithik & 4 Ors | Mr. AK Mylsamy | Ms. GS.Dhana Lakshmi - R2 |
| 16. | IA No.321/2023 (To Implead) in Comp App (AT) (CH) (Ins) No.179/2022 | The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP,The National Sewing Thread Company Ltd. WITH | Mr. K Panneer Selvam | |
| 17. | IA No.739/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No.490/2022 | M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors | Mr. K Panneer Selvam | Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3 |

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| 18. | IA No. 889/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023, 161/2024 For Exemption IA No. 450/2023 | Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH | Mr. Chandramouli Prabhakar | Ms. Anusha Peri R1 Ms. Elamathi- R2 |
| 19. | Comp App (AT) (CH) (Ins) No. 197/2023 | Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd | Mr. Jerin Asher Sojan | M/s Tatva Legal |
| 20. | IA No. 1308/2023 & 99/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 | Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr. | Mr. S Athiban Vijay | Mr. Saai Sudharsan R1 Mr. Manjeet Bucha IRP/R2 |
| 21. | IA No. 716/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 | J Khaja Mohideen Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. WITH | Mr. Akhil Akbar Ali | Ms. Lakshana Viravalli |
| 22. | Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024 | J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. | Mr. Akhil Akbar Ali | |

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| 23. | IA No. 874/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 324/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024 | Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. Vs Water Resources Department, Chattisgarh | Mr. Ramakant Rai | |
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For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---------------------------|--|
| 24. | Comp App (AT) (CH) (Ins) No. 314/2022 | Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd. | Mr. H Karthik Seshadri | Mr. Arjun K Perikal |
| 25. | Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023 | Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH | Mr. T Ravichandran | |
| 26. | Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023 | Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors. | Mr. T Ravichandran | Mr. Vijay Narayan- R2 |
| 27. | Comp App (AT) (CH) No. 108/2023 For Stay IA No.1370/2023 | Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian, Liquidator of JBM Homes Pvt. Ltd. & Anr. | Ms. K Jayasudha | Ms. M Savitha Devi- R1 Mr. Srinivasan- R2 |
| 28. | Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No.402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No.405/2023 | Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors. | Dr. B Manoj Kumar | Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4 |
| 29. | Comp App (AT) (CH) (Ins) No. 189/2023 | Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors. | Mr. Y Suryanarayana | Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4 |

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| 30. | Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023 | Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd | Mr. Thriyambak J Kannan | Mr. CP Prasanth Gopal |
| 31. | Comp App (AT) (CH) (Ins) No. 377/2023 For Stay IA No. 1150/2023 | Anish Lawrence & Anr. Vs Renahan Vamakesan, Liquidator of Axiomata Elevators Pvt. Ltd. | Mr. MS Viswanathan | Mr. Chandramouli Prabhakar |
| 32. | Comp App (AT) (CH) (Ins) No. 10/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024 | Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors. | Dr. S Vidya | Mr. R Sivaraman- R1 R3 R4 |
| 33. | Comp App (AT) (CH) No. 13/2024 | BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors. | Mr. K Guarav Kumar, CS | Ms. I. Kalaivani, PCS- R1-R3 |
| 34. | Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024 | GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH | Mr. Roshan Atiq Mr. Jerin Asher Sojan | Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr.Y Suryanarayana- R3 |
| 35. | Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024 | GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. | Mr. Roshan Atiq Mr. Jerin Asher Sojan | Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr.Y Suryanarayana- R3 |
| 36. | Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024 | S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors. | Ms. S Manjula Devi | M/s. R Vidhya Shankar- R1-R7 |

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| 37. | Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024 | JDA Consultancy Services Pvt. Ltd. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd WITH | Ms. Shubharanjani Ananth | Mr. B. Dhanaraj |
| 38. | Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024 | Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd. | Ms. Subharanjani Ananth | Mr. B. Dhanaraj |
| 39. | Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024 | Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH | Mr. Mayan H Jain | Mr. Nityavendhan K- R1 R2 |
| 40. | Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024 | Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr | Mr. Mayan H Jain | Mr. Nityavendhan K- R1 R2 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|--|
| 41. | TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021) | The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors. | Ms. Rema Smrithi VK | Mr. Aditya Verma R1 |
| 42. | Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021 | Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha | Mr. OLV Ganesan | Mr. Sushant M |
| 43. | Comp App (AT) (CH) (Ins) No. 03/2022 | Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt. Ltd. | Mr. M. Devaraj | Ms. S Yogalakshmi |
| 44. | Comp App (AT) (CH) No. 13/2022 For Direction IA No.124/2022 | Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors. | Ms. Aiswarya James | Mr. Anil D Nair R1, R2-R7 SVJS Associates R8, R10 |

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| 45. | Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA. No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 | Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH | Ms. R. Sowmya Mr. K Hari Prasath | Mr. B Dhanaraj |
| 46. | Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 | Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH | Mr. Adarsh Mohandas | Mr. B Dhanaraj |
| 47. | Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 | K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of | Ms. Shubharanjani Ananth | Mr. B Dhanaraj |
| 48. | Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022 | Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH | Mr. Adithya Reddy | Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2 R3 |
| 49. | Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 | Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors | Mr. MS Viswanathan | Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2, R3 |
| 50. | Comp App (AT) (CH) (Ins) No. 141/2022 | G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr. WITH | Dr. KS Ravichandran, PCS Ms. S Manjula Devi | Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2 |

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| 51. | Comp App (AT) (CH) (Ins) No. 383/2023 | Mr. G. Balasubramaniam, Shree Murugan Flour Pvt. Ltd.& Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors. | Dr. KS Ravichandran, PCS Ms. S Manjula Dev | Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3 |
| 52. | Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 | Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors WITH | Mr. B. Dhanaraj | Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3 |
| 53. | Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022 | Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors. | Mr. B. Dhanaraj | Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3 |
| 54. | Comp App (AT) (CH) No. 04/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 55. | Comp App (AT) (CH) No. 05/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fabin Francis WITH | Mr. Philip Mathew | |
| 56. | Comp App (AT) (CH) No. 06/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH | Mr. Philip Mathew | |
| 57. | Comp App (AT) (CH) No. 07/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |

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| 58. | Comp App (AT) (CH) No. 12/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 59. | Comp App (AT) (CH) No. 13/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 60. | Comp App (AT) (CH) No. 14/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 61. | Comp App (AT) (CH) No. 15/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 62. | Comp App (AT) (CH) No. 16/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 63. | Comp App (AT) (CH) No. 17/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 64. | Comp App (AT) (CH) No. 18/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |

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| 65. | Comp App (AT) (CH) No. 19/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 66. | Comp App (AT) (CH) No. 20/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S. WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 67. | Comp App (AT) (CH) No. 21/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony WITH | Mr. Philip Mathew | |
| 68. | Comp App (AT) (CH) No. 22/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. WITH | Mr. Philip Mathew | |
| 69. | Comp App (AT) (CH) No. 23/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 70. | Comp App (AT) (CH) No. 24/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. WITH | Mr. Philip Mathew | Mr. B Ashok Shenoy |
| 71. | Comp App (AT) (CH) No. 25/2023 | M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James | Mr. Philip Mathew | Mr. B Ashok Shenoy |

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| 72. | Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023 | IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd. | Mr. B Giridhar | Mr. Thriyambak J Kannan |
| 73. | Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023 | George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization | Mr. Jerin Sojan James | Mr. R Vishnu |
| 74. | Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023 | The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr. | Mr. R Vishnu | Mr. Hari Kumar G Nair |
| 75. | Comp App (AT) (CH) (Ins) No. 66/2024 | Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar Liquidator of M/s Brilliant IT Enabling Services Pvt. Ltd. | Mr. M.S Viswanathan | Ms. H Krithika |
| 76. | Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 | John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors. | Mr. Vinay Mathew Joseph | Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind-R2 Mr. Babu Karukapadath- R3 |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in